

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**12. IA 4160/2023 In C.P. (IB)/432(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES: Mr. Neha P Agrawal (RP)**  
**IN THE MATTER OF**  
**Topaki Media Private Limited**  
**V/s**  
**Planet Mobiles Private Limited**

**Section: 7, 30 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 4160/2023**:- CS, Prashant Thakre appeared for the Applicant.

At the request of the Counsel for the Applicant, list the matter on  
**06.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
02.05.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**